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Preservation of Sites by World Heritage under UNESCO

6161. SHRI KAMAL CHAUDHRY : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the number of Indian sites which are being preserved by World Heritage under United Nations Educational Scientific and Cultural Organisation (UNESCO) and since when;

(b) what are the benefits of the above arrangements availed so far;

(c) what amount is being spent on such sites by :

(i) Central Government and State Governments;

(ii) UNESCO separately in each case during the last three years ending 31st December, 1986; and

(d) the number of thefts which took place in these sites during the last three years ending 31st December, 1986 and probable amount of loss ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI) : (a) The following sites which are included in the World Heritage List are under Central protection and are being preserved by the Archaeological Survey of India :

(1) Churches and Convents at Goa

(2) Group of monuments at Hampi

(3) Khajuraho group of temples

(4) Ajanta Caves

(5) Ellora Caves

(6) Sun Temple, Konarak

(7) Group of monuments at Mahabalipuram

(8) Agra Fort, Agra

(9) Taj Mahal, Agra

(10) Group of monuments at Fatehpur Sikri

(b) Under the terms of the Convention for the Protection of World Cultural and Natural Heritage, India has availed of UNESCO's assistance in the form of Expert advice as indicated below :

Konarak : To study the affect of salt-laden winds on the monument and the sculptures with a view to suggesting remedial measures both for the structural and chemical preservation.

Taj Mahal : To study the effects of air pollution including Petrological studies on marble and sand stone.

(c) The expenditure incurred by the Archaeological Survey of India on the maintenance of the sites included in the World Heritage List during the last 3 years ending 31st December, 1986 is given in the Statement given below. No expenditure has been incurred by the State Governments or UNESCO on their maintenance.

(d) No theft has occurred at these sites during the last three years ending 31st December, 1986.

Statement

Name of the Monument	Expenditure Incurred (in lakhs)		
	1984-85	1985-86	1986-87 (upto December 1986)
1	2	3	4
1. Churches and Convents at Goa	5.78	7.45	6.10

1	2	3	4
2. Group of monuments at Hampi	1.25	6.27	20.92
3. Khajuraho Group of temples	3.06	3.30	2.53
4. Ajanta Caves	1.47	2.00	3.22
5. Ellora Caves	0.87	0.85	5.51
6. Sun Temple Konarak	2.94	2.41	2.30
7. Group of monuments at Mahabalipuram	0.45	1.09	0.10
8. Agra Fort, Agra	2.43	3.24	4.08
9. Taj Mahal, Agra	10.49	8.18	4.15
10. Group of monuments at Fatehpur Sikri	2.44	2.15	1.13

**Cases of Missing Blood Reports in
AIIMS**

6163. SHRI KAMLA PRASAD SINGH : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether cases of missing blood reports of patients attending the All India Institute of Medical Sciences, New Delhi have come to the notice of the Ministry and the Institute authorities;

(b) whether blood reports pertaining to Members of Parliament were also found to be missing recently;

(c) if so, the details thereof; and

(d) remedial steps taken for proper maintenance of laboratory reports ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) to (c). No, Sir. However, due to heavy rush of patients the blood reports may sometimes get delayed but all attempts are made to ensure that these are not lost.

(d) Constant efforts are made to streamline the process of despatch of laboratory reports to various consultants in the AIIMS.

[Translation]

**Old Rail Line between Jarib Chowki
Chauraha and Gwal Toli in
Kanpur**

6164 SHRI NARESH CHANDRA CHATURVEDI : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that 3 kilometre long railway line from Jarib Chowki Chauraha to Gwal Toli in Kanpur was dismantled 20 years ago;

(b) whether jhonpris have been got erected on this area and the Kanpur - Nagar Mahapalika has been making a demand for this land being handed over to them, if so, the facts thereof;

(c) whether this land is proposed to be handed over to the Nagar Mahapalika and under which terms and conditions;

(d) whether Union Government are aware that Government of Uttar Pradesh has declared this area as a slum area; and

(e) if so, the steps being taken by Union Government in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) and (b). About 5 Kms. long railway siding was abandoned in the year 1960 and the railway